

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th August, 2024

No.HC.VII-08/2024/7031/A. Shri Pratim Kumar Bora, District & Sessions Judge, Barpeta, is transferred and posted as Principal Judge, Family Court No.1, Kamrup (M), Guwahati vice Shri Madhurjya Narayan, who will retire on superannuation on 31.8.2024.

Shri Bora will hand over charge of his Court and Office to the Additional District & Sessions Judge, Barpeta and proceed to join his new assignment immediately.

No.HC.VII-08/2024/ 7032/A. Shri Dipak Thakuria, Special Judge, Assam Guwahati is transferred and posted as District and Sessions Judge, Barpeta vice Shri Pratim Kumar Bora, transferred.

Shri Thakuria will hand over charge of his Court and Office to the District & Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2024/7033/A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Chatra Bhukhan Gogoi, an Officer in Grade I of Assam Judicial Services presently posted as Member, MACT No.3, Guwahati, now working as Officer on Special Duty (OSD) in the Principal Seat of the Gauhati High Court as Registrar (Vigilance), Gauhati High Court, Guwahati in his Grade pay and other allowances as admissible under the rules with effect from the date of assuming charge, vice Shri Utpal Rajkhowa transferred.

Shri Gogoi will hand over charge of his Court and Office to the Member, MACT No.2, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-08/2024/7034/A. Smti Roushan Ara Rahman, District and Sessions Judge, Karimganj is transferred and posted as District and Sessions Judge, Bongaigaon vice Smti Moushumi De transferred.

Smti Rahman will hand over charge of her Court and Office to the Additional District & Sessions Judge, FTC, Karimganj and proceed to join her new assignment immediately.

No.HC.VII-08/2024/7035/A. Dr. Manash Barua, District & Sessions Judge, Nalbari is transferred and posted as Special Judge, Assam, Guwahati vice Shri Dipak Thakuria transferred.

Ans
20/08/2024